

Tripuri Townships who are not in a position to purchase the houses would in lieu be provided sites and building grant of Rs. 500 each under the Cheap Tenement Scheme.

Assam Refugees Residing in West Bengal

947. **Shri Aurobindo Ghosal:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have received figures of Assam refugees residing in West Bengal, from Assam and West Bengal Governments separately;

(b) whether there is any discrepancy in these two figures; and

(c) if so, what is the difference and whether it has been dissolved?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c). The procedure to determine the number of bonafide migrants from Assam out of the families residing in camps in West Bengal was decided at a Ministers' meeting held at Calcutta on the 30th December, 1960 between the Union Rehabilitation Minister, the Finance Minister, Assam and the Rehabilitation Minister, West Bengal. In accordance with the procedure thus laid down, 6058 forms duly filled in by the heads of the camp families in West Bengal were received by the Rehabilitation Ministry from the West Bengal Government and were forwarded to the Assam Government for verification. Upto the 27th February, 1961, 1,749 forms duly verified by the Assam Government had been received. The names of the bonafide migrants are being forwarded to the West Bengal Government for arranging their movement to Assam. The case of the ineligible would be examined later by a joint team of officers of the Central and the State Governments as agreed to at the Ministers' meeting mentioned above.

"Commonwealth in Brief"

948. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state whether the U.K. Government have since amended the text of the publication "Commonwealth in Brief" where Kashmir is wrongly delineated?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): As far as Government are aware, no further edition of the publication "Commonwealth in Brief" has yet been brought out by the U.K. Government. However, enquiries are being made through our High Commission in London.

Removal of Boundary Pillars by Pakistan

949. **Shri Aurobindo Ghosal:** Will the Prime Minister be pleased to state:

(a) whether the boundary pillars of Karimganj area have been removed by Pakistan; and

(b) if so, the reasons therefor and what steps have been taken in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Three Indo-Pakistan boundary pillars at Gobindpur, Ratanpur and Mayagram Chatalpar on the Latu-Sutarkandi sector were reported to have been destroyed by some unknown persons. The matter was immediately taken up by the Director of Land Records and Surveys, Assam, with his counterpart in East Pakistan on 28th December, 1960. It was agreed by both sides to reconstruct these three pillars at their original places.

Entertainment Expenditure on Conducted Tours

950. { **Shri Tangamani:**
 } **Shri A. M. Tariq:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) the entertainment expenditure sanctioned for the year 1958-59, 1959-60